

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 122(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 8.08.2016

NAME OF THE COMPANY: Star Facilities Management Ltd.

V/s.

M/s. Pro-Facilities Services Pvt. Ltd. & Ors.

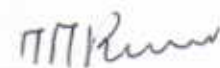

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vivek Malik	Adv	Respondent No. 1 & 8	J. Malik
2.	Mukul Thakur	Adv	Respondent No. 1 & 8	
3.	Sanshal Kalia	Adv	Petitioner	Harshid
4.	Harshid Agarwal			

Order

Notice of the application (CA57/PB/2016) seeking amendment of the petition for incorporating the events which have taken place after filing of the petition. A copy of the application stands furnished to the non applicant-Respondent. Let the reply be filed within three weeks with a copy in advance to the Counsel for the Petitioner. Rejoinder if any be filed within a week thereafter with a copy in advance to the Counsel opposite.

2. List for further consideration on 8th September, 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER

Dated 8th Aug 2016
(A.K.Arora)